

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1362/(MAH)/2017
M.A. No. 667/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

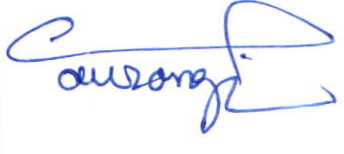
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: SBM Paper Mills Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1	Gaurangji Patil i/b GP & Associates	Applicant	
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ORDER

MA 667/2017 in CP 1362/I&BC/NCLT/MB/MAH/2017

1. On hearing the Petition under section 10 of I&B Code this Bench has admitted the said Petition vide order dated 17.10.2017. As a result, Corporate Insolvency Resolution Process commenced. Vide the said Order, IRP Mr. Amit Chandrasekhar Poddar, Reg. No. IBBI/IPA-001/IP-00449/2017-18/10792 was appointed.
2. The said IRP has called for the meeting of Committee of Creditors held on 07-12-2017, attended by the following members :-

(Contd....2.)

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S.N.	Name	Represented by
1.	Allahabad Bank (Financial Creditor)	a. Mr. R.S. Bhat (Dy. Gen. Manager & Zonal Head) b. Mr. Raja Ram Bharti (Chief Manager - Gandhibagh Branch) c. Mr. Sudeep (Law Officer)
2.	SBM Paper Mills Private Limited	a. Mr. Satyanarayan Malu (Director)
3.	Interim Resolution Professional	a. CA. Amit C Poddar (IRP) b. Ms. Priya Jain (CS – Assistant to IRP)
4.	Proposed Resolution Professional	a. Minita Raja (Proposed RP) b. Abhay Manudhane Professional Partner of proposed RP)

3. One of the Members of Committee of Creditors is Allahabad Bank (Financial Creditor) stated to be a sole member in the capacity of Financial Creditor has proposed for substitution of the IRP with the Insolvency Professional. The CoC had agreed upon to appoint Ms. Minita Dhirajlal Raja, Registration No. IBBI/IPA-001/IP-P00635/2017-18/11088 as the Insolvency Professional.

4. The substitution is hereby approved. The Registry is directed to intimate the substitution to the IBBI, New Delhi. The Miscellaneous Application is allowed.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 20.12.2017
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Sd/-

M.K. SHRAWAT
Member (Judicial)